

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
  
LOK SABHA  
UNSTARRED QUESTION NO.4011  
ANSWERED ON 19.12.2024**

**VERIFICATION PROCESS OF CARBON CREDITS**

**4011. SHRI KRIPANATH MALLAH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has taken any steps to ensure simpler validation and verification process of carbon credits to quickly scale-up ecologically sustainable practices;**
- (b) if so, the details thereof; and**
- (c) the future projection of the carbon trading market during the next five years?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) & (b) : The Government of India has notified the Carbon Credit Trading Scheme (CCTS) in June 2023. The CCTS includes two mechanisms, namely the Compliance Mechanism and the Offset Mechanism. Under the Offset Mechanism, entities can register their Greenhouse Gas (GHG) mitigation projects, including ecologically sustainable practices. Such projects will be eligible for the issuance of carbon credits based on the validation and verification of GHG emissions reduction. The accreditation procedure and eligibility criteria for Accredited Carbon Verification Agencies have already been published. Detailed procedures and methodologies under the Offset Mechanism are currently being developed.**

**(c) : The growth of Indian Carbon Market in the next five years would depend on several key factors including evolving regulatory framework, voluntary commitments by entities seeking carbon credits, technology availability and investment capabilities of entities.**

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